

ITEM NO.34

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 295/2022

JAMIAT ULAMA I HIND

Petitioner(s)

VERSUS

NORTH DELHI MUNICIPAL CORPORATION & ORS.

Respondent(s)

(IA No. 70455/2022 - APPLICATION FOR TAKING ON RECORD, IA No. 62018/2022 - APPLICATION FOR TAKING ON RECORD, IA No. 188148/2024 - CLARIFICATION/DIRECTION, IA No. 62026/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 72026/2022 - EXEMPTION FROM FILING O.T., IA No. 246907/2023 - EXEMPTION FROM FILING O.T., IA No. 202405/2024 - INTERVENTION/IMPLEADMENT, IA No. 246906/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 203188/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 202406/2024 - PERMISSION TO FILE APPLICATION FOR DIRECTION, IA No. 62022/2022 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

WITH

W.P.(Crl.) No. 162/2022 (PIL-W)

(IA No. 88493/2022 - APPLICATION FOR PERMISSION, IA No. 68897/2022 - APPROPRIATE ORDERS/DIRECTIONS. IA No. 85414/2022 - APPROPRIATE ORDERS /DIRECTIONS, IA No. 194340/2024- APPROPRIATE ORDERS/DIRECTIONS, IA No. 85381/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 191464/2024 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 205750/2024 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 154796/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 194364/2024 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 69759/2022 - EXEMPTION FROM FILING O.T., IA No. 88410/2022 - EXEMPTION FROM FILING O.T., IA No. 194342/2024 - EXEMPTION FROM FILING O.T., IA No. 63875/2022 - EXEMPTION FROM FILING O.T., IA No. 205745/2024 - EXEMPTION FROM FILING O.T., IA No. 72362/2022 - EXEMPTION FROM FILING O.T., IA No. 142090/2022 - EXEMPTION FROM FILING O.T., IA No. 196236/2024 - EXEMPTION FROM FILING O.T., IA No. 72298/2022 - EXEMPTION FROM FILING O.T., IA No. 113470/2022 - EXEMPTION FROM FILING O.T., IA No. 195922/2024 - EXEMPTION FROM FILING O.T., IA No. 68889/2022 - INTERVENTION APPLICATION, IA No. 205742/2024 - INTERVENTION APPLICATION, IA No. 154793/2023 - INTERVENTION/IMPLEADMENT, IA No. 85115/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 84961/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 72297/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 63871/2022 - STAY APPLICATION)

W.P.(C) No. 328 of 2022

Date : 01-10-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s)

Mr. Nachiketa Joshi, Sr. Adv. (A.C)
Ms. Karishma Rajput, Adv.
Mr. Alabhya Dhamija, Adv.

Mr. M. R. Shamshad, Sr. Adv.
Mr. Farrukh Rasheed, AOR
Mr. Arijit Sarkar, Adv.
Ms. Zeb Hasan, Adv.

Mr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Gaurav Agarwal, Sr. Adv.
Mr. Sarim Naved, Adv.
Mr. Daniyal Khan, Adv.
Mr. Uday Bhatia, Adv.
Mr. Shahid Nadeem, Adv.
Mr. Aarif Ali, Adv.
Mr. Mujahid Ahmed, Adv.
Mr. Wasif Rehman Khan, Adv.
Ms. Sugandha Anand, AOR

Mr. Sanjay Hegde, Sr. Adv.
Mr. Anas Tanwari, AOR
Mr. Ebad Ur. Rahman, Adv.
Mr. Ankit Tiwari, Adv.
Ms. Anusha Soni, Adv.

For Respondent(s)

Mr. Tushar Mehta, Solicitor General
Mr. K M Nataraj, A.S.G.
Mr. Kanu Agarwal, Adv.
Mr. Rajat Nair, Adv.
Mr. Sanjay Kumar Tyagi, Adv.
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Ms. Rashmi Singh, Adv.
Ms. Astwika Das, Adv.
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Mr. Zeeshan Haider, Adv.
Mr. Satyapal Singh, Adv.
Mr. Arun Kumar Arunachal, Adv.

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Mr. Aditya Dahiya, Adv.
Mr. R.N. Mahlawat, Adv.
Mr. Vikram Gulia, Adv.
Mr. Rishabh Sharma, Adv.

Mr. Prashant Bhushan, AOR
Mr. Anurag Tiwary, Adv.
Ms. Cheryl D'Souza, Adv.

Ms. Vrinda Grover, Adv.
Mr. Soutik Banerjee, Adv.
Ms. Devika Tulsiani, Adv.
Mr. Aakarsh Kamra, AOR

Mr. Salman Khurshid, Sr. Adv.
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Mr. S. Shahid Hussain Rizvi, Adv.
Ms. Azra Rehman, Adv.
Mr. Brahmjeet Singh, Adv.
Mr. Abdul Karim Ansari, Adv.
Ms. Sipra Khan, Adv.
Mrs. Latika Chouhan, Adv.
Mr. Ali Safeer Farooqi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. The Writ Petition (C) No. 328 of 2022 is taken on Board.
2. Heard Dr. Abhishek Manu Singhvi, Mr. M. R. Shamshad, Mr. Sanjay R. Hegde, learned senior counsel appearing for the respective petitioner(s), Mr. Tushar Mehta, learned Solicitor General appearing for the respondent(s) and Mr. C.U. Singh, Mr. Salman Khurshid, learned senior counsel appearing for the intervenor(s) and Mr. Prashant Bhushan, Mr. Nizam Pasha, Ms. Vrinda

Grover, learned counsel appearing for the intervenor(s).

3. Arguments concluded.

4. Judgment reserved.

5. Written submission(s)/note(s) be filed within one week from today.

6. Until further order(s), interim order granted by this Court vide order dated 17.09.2024 shall continue to operate.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)